

4

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

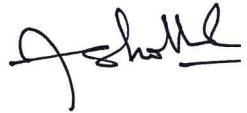
1. Ramakrishnan Viraraghavan
Senior Advocate & Barrister
2. S. Sathyaganesh
9840738829

Counsel for Petitioners



3. R. VIDHYARATHAN
R. ASHOKKUMAR

Counsel for R-2 to 5



ORDER

Counsel representing both the parties are present. Counsel for petitioner filed memo suggesting the name of the valuer. He also enclosed a memo filed by R2 suggesting the name of the valuer. For passing appropriate order, put up on 19.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)